

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2412
TO BE ANSWERED ON 13.02.2026

RELEASE OF FUNDS FOR OSCs

2412. DR. ANGOMCHA BIMOL AKOIJAM:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether there have been any issues relating to delay, inadequacy/non-release of funds for One Stop Centres (OSCs) in various States/UTs;
- (b) if so, the details thereof, including the amount sanctioned and released during the last five years, State/UT-wise; and
- (c) the details of the steps taken/proposed to be taken by the Government to address funding constraints, ensure timely release of funds and strengthen the functioning of One Stop Centres in the country to effectively support women and children in distress?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (c): The One Stop Centre (OSC) is a component of the Sambal vertical under the Mission Shakti. It provides integrated support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces. It provides services like medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling to needy women.

As per the Mission Shakti guidelines, the Central Government provides 100% financial assistance to States and UTs under Sambal sub-scheme. Adequate staff and infrastructural support is provided for smooth operationalization of OSCs across the country. Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS). However, the implementation of the scheme lies with the State Governments and UT Administrations.

Further, once in a year, the Programme Approval Board (PAB) monitors with States and UTs, the progress of activities under the scheme and reviews status of achievement of objectives and effective delivery of services to women and children. Apart from this, officials of the Ministry continuously review the scheme through meetings, video conferencing and by making field visits to States and UTs from time to time. The details of State and UT-wise funds released for OSCs during the last five years from financial year 2020-21 to 2024-25 are at **Annexure**.

ANNEXURE REFERRED TO IN PARTS (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO.2412 FOR REPLY ON 13.02.2026 ASKED BY DR. ANGOMCHA BIMOL AKOIJAM REGARDING 'RELEASE OF FUNDS FOR OSCs'

Details of State and UT-wise funds released for OSCs during the last five years from financial year 2020-21 to 2024-25 are as under:

(Amount in Cr.)

S. No.	State	Released/Exp.
1	A&N Islands	2.48
2	Andhra Pradesh	13.22
3	Arunachal Pradesh	25.29
4	Assam	34.61
5	Bihar	12.65
6	Chandigarh	1.34
7	Chattishgarh	30.13
8	DNHDD	1.93
9	Delhi	10.11
10	Goa	1.15
11	Gujarat	42.83
12	Haryana	19.84
13	Himachal Pradesh	8.53
14	Jammu and Kashmir	13.49
15	Jharkhand	12.04
16	Karnataka	33.50
17	Kerala	10.17
18	Ladakh-UT	1.67
19	Lakshadweep	0.39
20	Madhya Pradesh	52.86
21	Maharashtra	28.17
22	Manipur	20.15
23	Meghalaya	12.71
24	Mizoram	14.78
25	Nagaland	22.50
26	Odisha	41.89
27	Puducherry	1.58
28	Punjab	17.03
29	Rajasthan	32.74
30	Sikkim	4.65
31	Tamil Nadu	45.03
32	Telangana	46.06
33	Tripura	3.16
34	Uttar Pradesh	76.46
35	Uttarakhand	11.80
36	West Bengal	10.97
